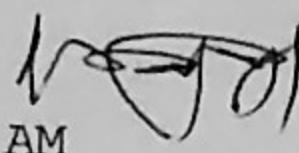


CCA No. 256/02 in
OA No. 43/02

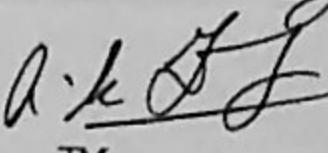
04.04.2008

Hon'ble Mr. Justice A.K. Yog, JM
Hon'ble Mr. N.D. Dayal, AM

Record of this case was called today on the request of counsel for the parties. This Contempt Petition has also been disposed of in view of the fact already noted in our order dated 04.04.2008 in Civil Misc. Execution Application No. 03.08 in OA No. 43/02. Notices issued to the opposite parties are discharged. Contempt Petition be consigned to record.


AM

/pc/


JM